

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

(THROUGH HYBRID MODE)

ITEM No. 101
(IB)-597(PB)/2017

IN THE MATTER OF:

Oriental Bank of Commerce	...	Applicant/Petitioner
Vs		
M/s. Sonear Industries Ltd. & Anr.	...	Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016, Liq.

Order delivered on 07.03.2023

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH KUMAR SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Liquidator : Mr. Aditya Gauri, Mr. Chaitanya Bansal, Advts.

ORDER

New IA-1330/2023

The 14th Progress Report filed by the Liquidator, is taken on record, subject to all just exceptions. The office is directed to maintain the record and put up the same before the Bench at the time of final disposal.

IA-1330/2023 stands disposed of.

-sd-

(RAMALINGAM SUDHAKAR)
PRESIDENT

-sd-

(AVINASH KUMAR SRIVASTAVA)
MEMBER (TECHNICAL)